

standing reached at in such cases of discrimination against Commonwealth tourists, especially Indians?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):
(a) There have been some complaints in this regard.

(b) Generally, genuine tourists are permitted entry into the U.K. However, there have been cases of inconvenience to some of them. Government have taken up the matter with the British Government at various levels on several occasions. The British authorities have taken steps to ensure that such inconvenience is not caused to genuine visitors.

U.P. Steel Producers to Shift their Units to other States

*270. SHRI RAMKANWAR;
SHRI RAMAVATAR
SHASTRI:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a large number of steel producers in U.P. have sought permission for shifting their units out of the State;

(b) the number of steel units for whom permission for shifting was asked and the reasons therefor; and

(c) the remedial measures taken by Government in this regard?

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA):

(a) and (b). It is presumed that the reference is to electric arc furnace units for producing steel ingots. If so, according to information received from the Government of U.P., only seven electric furnace units, including three which are still to be commissioned have sought permission for shifting to other States on account of continued power shortage.

(c) The Government of U.P. are taking necessary action to improve the availability of electric power.

Sale of Adulterated Toilet Soaps and Cosmetics in Metropolitan Cities.

*271. SHRIMATI BIBHA GHOSH GOSWAMI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government are aware that in the four largest metropolitan cities, the markets are flooded with adulterated stuffs of most of the popular brands of toilet soaps and cosmetics which have created so many skin diseases to the people; and

(b) if so, what steps have been taken by Government to stop these adulterated goods from marketing and to take action against those responsible for their manufacture?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH) (a) and (b). Reports received indicate that the manufacture and sale of spurious cosmetics has assumed significant proportions. The State Drug Control authorities have been directed to undertake a crash programme for detection of spurious cosmetics. Toilet soaps are excluded from the purview of the definition of cosmetics under the Drugs and Cosmetics Act.

Purchase of Steel from open Market by Central Government Departments.

272 SHRI K. LAKKAPPA: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether some Central Government Departments were asked by the D.G.S & D. to purchase steel from the open market outside the Rate Contract for their requirement of steel furniture;

(b) if so, the reasons for doing so when the price of open market steel is very high; and

(c) whether Government are aware of some underhand dealings by some Officers of D.G.S.&D. and certain Ministries in this regard?